Affidavit to be Furnished by the candidate along with Nomination Paper Before the Returning Officer.

For election to Bihar Legislative Assembly (Name of the House) From 177 - Harnaut Constituency (Name of the Constituency)

I Hari Narayan Singh son of Late Shivdutt Prasad Aged 76 (Seventy Six) years, resident of Vill-Mahmadpur, P.O.-Ramghat Bodhi Bigha, P.S.-Nagarnaussa, Dist.-Nalanda, Pin-801305 (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-(Strike out whichever is not applicable)

1. I am a candidate set up by Janta Dal (United) (name of the political party)/am contesting as an Independent candidate.

2. Details of PAN and status of filling of Income tax return :-

SI. No.	Name	Permanent Account Number (PAN)	The financial year for which the last Income Tax return has been filed	
1.	(a) Self	AMQPS2420J	2021-2022	7,35,799/-
	(b) H.U.F.	AACHH5913B	2021-2022	3,83,341/-
2.	Spouse	EKEPD0581D	NIL	NIL
3.	Dependent-1	NIL	NIL	NIL
4.	Dependent-2	NIL	NIL	NIL
5.	Dependent-3	NIL	NIL	NIL

3. The following case(s) is/are pending against me in which cognizance has been taken by the court :-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NIL
(b)	Name of the Court, Case No. And Date of order taking cognizance :	NIL
(c)	Details of Appeal(s)/Application(s) for revision (if any) filed against the above order(s):	NIL

4. Case in which I have been convicted by a court of law (other those referred to in Form 26) :-

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	NIL .
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	NIL \
(c)	Punishment imposed :	NIL
		1 द्वीनाराम्या

5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents:

A. Details of movable assets:

Note :-

1. Assets in joint name indicating the extent of joint ownership will also have to be given.

- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme Name of Bank/Institution and Branch are to be given.
- Value of Bank/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per book in case of non-listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the Income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment.

SI. No.	Description	Self	Spouse	Dependen -1	Dependent	Dependen		
(i)	Cash in hand	Rs. 1,82,000/- Rs. 95,000/		Rs. 1,82,000/- Rs. 95.		NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit. Deposit in Bank S.B. A/c (a) S.B.I. B.V.M, Patna A/c No10839459241 dt. 31/03/2022 Rs. 1,81 (b) M.B.G.B. Ramghat (Nalanda A/c No746801000000015 dt. 31/03/2022 Rs. 59 (c) G.P.O. Patna A/c No1300606442 dt. 31/03/2022 Rs. 20 (a) A/c No020000353551 dt. 06/01/2021 Rs. 1,50 (b) A/c No4752166748		Deposit in Bank S.B. A/e A/c No74683100001970 M.B.G.B. Ramghat (Nalanda) dt. 31/03/2022 Rs. 1,06,000/-	NIL		NIL		
		dt. 05/03/2020 Rs. 1,50,000/- (c) A/c No4372304988 dt. 26/03/2019 Rs. 1,50,000/- Total Rs. 7,11,627/-						
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and other and the amount.	Mutual Fund on dt. 31/03/2022 (a) LC.I.C.I Pru Folio No9916814/40 Rs. 17,07,157/- (b) S.B.I Folio No21921376 Rs. 7,10,832/- (c) Tata Folio No3400650/25 Rs. 13,27,326/- (d) L&T Folio No3129694/33 Rs. 1,111,672/- Total Rs. 38,56,987/-	NIL	NIL	NIL	NIL		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in any Financial Insurance in Post office or Insurance Company and the amount.	NIL	NIL	NIL	NIL	NIL		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL		
(vi)	Motor Vehicles/ Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	(a) Scorpio S11 Make 2021 (b) Inova Crista Make 2016 Total Rs. 18,00,000/- Rs. 16,00,000/- Rs. 34,00,000/-	NIL .	NIL	NIL	NIL		
(vii)	Jewellery, bullion and valuable thing (give details of weight and value)	Gold Ornaments 90 gms. Value Rs. 4,50,000/-	Gold Ornaments 140 gms. Value Rs. 7,00,000/- Silvar Ornaments 600 gms Value Rs. 30,000/- Total Rs. 7,30,000/-	NIL	NIL	NIL		

Marional .

(viii)	Any other assets such as value of claims/interest.	Indeterminate share in H.U.F. property Deposit in Bank S.B. A/c S.B.I. R. Block Patna, A/c No 61314319541 dt. 31/03/2022 Rs. 2,15,936/- 5 Year T.D With Post office (a) A/c No4372287892 dt. 26/03/2019 Rs. 1,50,000/- (b) A/c No4752176570 dt. 05/03/2019 Rs. 1,50,000/- (c) A/c No020000352330 dt. 06/01/2021 Rs. 1,50,000/- (d) A/c No3560075679 dt. Rs. 1,50,000/- Mutual Fund on dt. 31/03/2022 (a) I.C.I.C.I Pru Folio No 14896681/88 Rs. 5,77,695/- (b) S.B.I Folio No21864141 Rs. 3,15,014/- (c) Aditya Birla Sun Life Folio No 1036702065 Rs. 2,09,754/- (d) Kotak Folio No9008678/93 Rs. 1,41,862/- (c) I.D.F.C Folio No2023045/58 Rs. 1,04,340/- Loan to Anil Kumar dt. 05/12/2017 Rs. 8,00,000/- Gold Ornaments 320 gms. Value Rs. 16,00,000/- Cash in Hand Rs. 1,15,000/- Total	NIL	NIL	NIL	NIL
(ix)	Gross Total value	Rs. 1,30,80,215/-	Rs. 8,36,000/-			

B. Details of Immovable assets:

Note :-

1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format.

SI. No.	Description	Self	Spouse	Dependent -1	Dependent -2	Dependent -3
(i)	Agricultural Land Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property Agricultural land at Mahamadpur, P.ORamghat, P.SNagarnaussa (Nalanda)	NIL	NIL	NIL	NIL
	Area (Total measurement in acres)	9.15 acre	NIL	NIL	NIL	NIL
H	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, Construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value.	Rs. 45,25,000/-	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property Urban land at Mauza Paharipar Patna Khata No224, Khashra No 786 Purchase dt. 01/09/2010 & 27/04/2011	NIL	NIL	NIL	NIL
	Area (Total measurement in Sq.ft.)	6124.50 Sq. ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	No	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Khata No224, Khashra No786 Purchase dt. 01/09/2010 & 27/04/2011	NIL	NIL	NIL	NIL

हिर्गातमामिड

100						
	Cost of Land (in case of Purchase) at the time of Purchase	Rs. 10,00,000/-	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, Construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value.	Rs. 60,00,000/-	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings (Including apartments) Location(s) Survey Number(s)	Non-Agricultural land at Mahamadpur, P.ORamghat, P.SNagarnaussa (Nalanda)	NIL	NIL	NIL	NIL
iii) v) vi)	Built up Area (Total measurement in Sq.ft.)	Godown Area 10,000 Sq.ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
(iv)	Cost of property (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, Construction etc.	development Rs. 10,00,000/- Year-2008	NIL	NIL	NIL	NIL
	Approximate Current market value.	Rs. 40,00,000/-	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (Including apartments) Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property Residential Building at Mahamadpur, P.ORamghat, P.SNagarnaussa (Nalanda)	NIL	NIL	NIL	NIL
	Area (Total measurement in Sq.ft.)	9000 Sq.ft.	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in Sq.ft.)	1600 Sqft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, Construction etc.	development Rs. 28,00,000/- Year-2013	NIL	NIL	NIL	NIL
	Approximate Current market value.	Rs. 60,00,000/-	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market value of (i) to (v) above	Rs. 2,05,25,000/-	NIL	NIL	NIL	NIL

6. I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

SL. No.	Description	Self	Spouse	Dependent -1	Dependent -2	Depende -3
(i)	Loan or dues to Bank/Financial institution(s) Name of Bank or FI Amount outstanding Nature of loan	Car Loan From Bihar Vidhan Mandal, Patna dt March 2021 Rs 15,00,000/-	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/Entity other than mentioned in (i) above. Name(s) Car Loan Outstanding dt31/03/2022 Rs 12,96,250/- Amount outstanding Nature of loan		NIL	NIL	NIT.	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand Total of liabilities	Rs 12,96,250/-	NIL	NIL	NIL	NIL

Ellen Complet

(ii) Government Dues : Dues to department dealing with government Accommodation	NIL	NIL	NIL	NIL	NIL
Dues to department dealing with supply of water	NIL	NIL	NIL	NIL	NIL
Dues to department dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
Dues to department dealing with supply of Telephones/Mobiles	NIL	NIL	NIL	NIL	NIL
Dues to department dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
Income Tax Dues	NIL	NIL	NIL	NIL	NIL
Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
Service Tax Dues	NIL	NIL	NIL	NIL	NIL
Municipal/Property Tax Due	s NIL	NIL	NIL	NIL	NIL
Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
Any other Dues	NIL	NIL	NIL	NIL	NIL
Grand Total of all Govt. D	ues NIL	NIL	NIL	NIL	NIL

7. Details of profession or occupation:

- a. Self M.L.A, Bihar, Patna.
- b. Spouse House wife.

8. My educational qualification is as under:

(Give details of highest School/University education with full form of the certificate/diploma/degree course.) (Name of the School/College/University and the year in which the course was completed.)

SL No.	Course Completed	Year	School/College	Board/University
1.	Matriculation	1960	Bapu High School, Chandi (Nalanda)	B.S.S.E.B. Patna
2.	Graduation	1965	Nalanda College, Bihar Sharif (Nalanda)	Magadh University, Bodh Gaya

9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the Candidate	Sri. Hari Narayan Singh
2.	Full postal address	Vill-Mahmadpur, P.ORamghat Bodhi Bigha, P.SNagarnaussa, DistNalanda, Pin-801305
3.	Number and Name of the constituency and state	177, Harnaut, Nalanda (Bihar)
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Janta Dal (United)
5.	(a) Number of cases in which conviction order passed. (other than those referred to Form 26)	NIL
	(b) Total number of Pending cases where the court(s) have taken cognizance.	NIL

6.	PAN of		Year for which last Income Tax Return filed		Total Income shown (2021-2022)				
	(9)) Candidate	(i) Self		Al.	MQPS2420J	7,35,799/- 3,83,341/-		
	(4)	Candidate	(ii) H.U.I	7.	AA	СНН5913В			
	(b)) Spouse			EF	CEPD0581D		NIL	
	(c)	Dependents				NIL		NIL	
7.	De	etails of Assets	and Liabilit	ies in Rupees					
	Description		Self	ME	Spouse	Dependent -1	Dependent -2	Dependent	
	A.	Moveable Asset. (Total value)		Rs. 1,30,80,2	215/-	Rs. 8,36,000/-	NIL	NIL	NIL
	B.	Immovable Asset.	1-2						
		(i) Purchase Pr Development Immovable P (Total Value)	cost of roperty	Rs. 60,00,00	00/-	NIL	NIL	NIL	NIL
		(ii) Approxima Current Mark of Asset.(Tot	et Price	Rs. 2,05,25,000/-		NIL	NIL	NIL	NIL
8.		Liabilities							
	A.	Government (Total)	dues	NIL		NIL	NIL	NIL	NIL
	B.	Loans from B Financial Inst and other (To	itutions	Rs. 12,96,25	50/-	NIL	NIL	NIL	NIL

9. Highest educational qualification :

(Give details of School/University education with full form of the certificate/diploma/degree course.)

(Name of the School/College/University and the year in which the course was completed.)

Graduation in Nalanda College, Bihar Sharif (Nalanda) from Magadh University, Bodh Gaya, in years 1965.

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 31 day of March 2022.

391212022 (Hari Narayan Singh) DEPONENT